

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 105**  
**(IB)-1913(ND)2019**  
**New IA-2647/2023**

**IN THE MATTER OF:**

**Indian Bank**

... **Applicant/Petitioner**

**Versus**

**M/s. Nimitiya Hotel and Resorts Limited**

... **Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 15.05.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Ajay Kumar, Adv. Vaibhav Tiwari for the SRA,  
Adv. Rajesh Kumar Gautam, Adv. Anant Gautam,  
Adv. Anani Achumi, Adv. Madhumita, Adv. Sumit  
Sharma, Adv. Dinesh Sharma, Adv. Nakul Mohta,  
Adv. Alina Merin Mathew

**For the RP** : Adv. Manuj Nagrath

**ORDER**

**IA-2647/2023:** List the IA for further consideration on 06.06.2023.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**